

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2001  
ANSWERED ON:05.12.2006  
PATENT APPLICATIONS  
Kurup Adv. Suresh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) The details of patent applications filed under the Patents Act, 1970 in the Patent Offices in and outside the country during each of the last three years and current year ;
- (b) The details of such patent applications made by foreign MNCs in India during the said period, country-wise ;
- (c) The details of applications filed by Indian companies in India and abroad for patent of drugs under the Patent Cooperation Treaty (PCT) during the said period ;
- (d) Whether there is any special cadre officers assigned the task of processing such patent applications; and
- (e) If so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI ASHWANI KUMAR)

(a) : The Patents Act, 1970 is operative only in India and therefore the question of filing applications under the said Act outside India does not arise. However, the details of patent applications filed in India during 2003-2004, 2004-2005, 2005-2006 and in 2006-07 are as under:

Year Number of Patent  
application filed

2003-2004	12613
2004-2005	17466
2005-2006	24505
2006-2007	15690 (Up to 31.10.2006)

(b) : The Patent Office does not maintain database of filing of patent applications by multi national companies. However, year-wise and country-wise break up of the applications filed by the foreign applicants in India during the last three years is given in the enclosed statement.

(c) : The details of applications filed by Indian companies through PCT at Patent office in India for patent of drugs during the last three years are as under:

Year	Number of applications
2003-04	178
2004-05	189
2005-06	195

Patent office does not maintain the data about direct filing of patent applications abroad

by Indians.

(d)&(e) : The applications for patents are scrutinised by examiners of patents. The patent office has examiners specialized in the fields of organic chemistry, biochemistry, biotechnology to examine applications pertaining to pharmaceutical sector. An office wise break up of these examiners is as follows:

Kolkata Delhi Mumbai Chennai  
Number of Examiners specialized in examination of pharmaceutical applications  
18 22 10 16

STATEMENT REFERRED TO IN REPLY OF PART (b) OF THE LOK SABHA UNSTARRED  
QUESTION NO.2001 REGARDING PATENT APPLICATIONS FOR ANSWER ON 05.12.2006

Country 2003-2004- 2004-2005- 2005-2006

United Kingdom	143	401	785
Australia	100	301	364
Canada	32	284	476
Ireland	5	21	36
New Zealand	5	40	41
USA	1604	5131	7655
Mexico	-	3	9
Brazil	12	29	51
Argentina	1	23	4
West Indies	1	1	5
Panama	-	8	2
Uruguay	-	2	-
BV Island	15	21	13
Bermuda	3	1	6
Barbados	-	4	7
Cuba	-	9	23
Germany	644	1549	1641
France	317	826	1000
Switzerland	296	433	879
Sweden	184	296	529
Russia	14	9	34
Netherlands	229	527	841
Italy	115	203	366
Hungary	21	13	17
Austria	29	63	99
Belgium	57	68	149
Denmark	82	119	196
Luxemburg	22	22	39
Yugoslavia	-	1	-
Norway	43	55	62
Spain	20	26	105
Finland	121	121	209
Liechtenstein	8	9	8
Iceland	2	1	4
Portugal	-	2	6
EP countries	1	54	195
Turkey	4	3	3
Czech Republic	1	5	8
Poland	3	1	7
Slovenia	4	1	1
Ukraine	1	1	4
South Africa	14	51	52
Swaziland	-	181	40
Japan	457	991	1418
People's Republic of China	25	140	192
Republic of Korea	69	345	603
Israel	66	174	217
Taiwan	11	42	97
Hong Kong	1	9	16
Untied Arab Emirates	-	1	1
Thailand	1	8	4
Malaysia	5	14	17
Singapore	6	34	51
Philippines	1	1	1
Saudi Arabia	-	6	3

Kazakhstan	1	1	4
India	211	415	334
Croatia	-	6	8
Bahamas	2	-	6
Cyprus	3	-	17
Challen Island	1	-	6
Slovakia	-	-	3
Monaco	-	-	3
Lebanon	-	-	1
Greece	2	-	3
Bulgaria	-	-	3
Other Countries	13	-	10
Total	5028	13106	18989